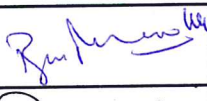


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTHA PADMANABHA SWAMY - MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2019 AT 10.30 AM**

|                                  |                                               |
|----------------------------------|-----------------------------------------------|
| TRANSFER PETITION NO.            |                                               |
| COMPANY PETITION/APPLICATION NO. | IA No.176/2019 in<br>CP(IB) No.538/9/HDB/2018 |
| NAME OF THE COMPANY              | Navyuga Infratech (India) Ltd                 |
| NAME OF THE PETITIONER(S)        | Chryso India Pvt Ltd                          |
| NAME OF THE RESPONDENTS(S)       | Navyuga Infratech (India) Ltd                 |
| UNDER SECTION                    | 9 of IBC                                      |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No.        | Signature                                                                            |
|------------------------|-------------|-------------------------------|--------------------------------------------------------------------------------------|
| N. RAJHIVEER           | ADVOCATE    | rvlegat@gmail /<br>9866462149 |   |
| C.S. ISSAC RAJPG.      | IRP         | cs@qissac.rajp@gmail.com      |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-Mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

For operational Creditor - Mr. Ravi  
Shekhar  
Pandey

s/b Vis Legis Law Practice

Advocate, Ravi-Shekhar@vllp.co.in

Mob- 902 3375468

**ORDER**

IA and Main CP are closed vide separate order.

  
MEMBER JUDICIAL